

HIGH COURT OF CHHATTISGARH, BILASPUR

NOTICE

No. 276 (Mis.) /
II-13-1/2024

Bilaspur, date 16 December, 2024

On 13.12.2024, advertisement No. 02/2024 dated 13.12.2024 for recruitment to the 17 posts of Staff Car Driver published by High Court of Chhattisgarh, Bilaspur, was uploaded in the website of this High Court, wherein, in the point no. 02 of 'Other Conditions' the maximum age was mentioned as "**35 Years**" due to typographical error. The same was corrected immediately on same date.

Therefore, if any candidate has downloaded the said advertisement on 13.12.2024 wherein the maximum age has been mentioned as "**35 years**", the same be read as "**30 Years**".

By order of Hon'ble the Chief Justice

Sd/-
(K. Vinod Kujur)
Registrar General

Endt. No. 20517 /
II-13-1/2024

Bilaspur, date 16 December, 2024

Copy forwarded to:-

1. P.S. to Registrar General, High Court of Chhattisgarh, Bilaspur,
2. Registrar (Vigilance/I.&E.), High Court of Chhattisgarh, Bilaspur,
3. Registrar (Computerization), High Court of Chhattisgarh, Bilaspur - with a request to get it be uploaded in the website of this High Court
4. Additional Registrar (D.E.& E./Admn.), High Court of Chhattisgarh, Bilaspur,
5. Deputy Registrar (H.C.E.Recruitment Cell), High Court of Chhattisgarh, Bilaspur,
6. Deputy Registrar (Estt.), High Court of Chhattisgarh, Bilaspur,

for information/ further necessary action.


(K. Vinod Kujur)
Registrar General